(d) whether arrangements for funds are being made and if so, the details thereof?

THE MINISTER OF STATE OF THE **PETROLEUM** MINISTRY OF (SHRI NAWAL KISHORE SHARMA): (a) Yes, Sir.

(b) to (d). The Seventh Five Year Plan is still to be approved by the National Development Council and the Government.

SHRI DHARAM PAL SINGH MALIK: Mr. Speaker, Sir, may I know from the Hon. Minister whether the deficiency of funds ...

(At this stage some papers were thrown from the Visitors' Gallery into the House)

MR. SPEAKER: Carry on.

SHRI DHARAM PAL SINGH MALIK: May I know from the Hon. Minister whether the deficiency of funds with the Oil Ministry will have any adverse effect on the Karnal Refinery?

SHRI NAWAL KISHORE SHARMA: Yes, Sir. If we are not going to get funding for this Karnal Refinery, it may be difficult for the Petroleum Ministry and the IOC to set up such a Refinery at Karnal.

[Translation]

SHRI BANWARI LAL PUROHIT: Mr. Speaker, Sir, due to insufficient funds with the O.N.G.C., the gas pipe-line could not be laid in time, as a result of which gas worth crores of rupees from Bombay High had to be burnt and the gas could not be utilised. May I know from the Hon. Minister the quantum and the value of the gas thus burnt?

SHRI NAWAL KISHORE SHARMA: It is difficult to say.

WRITTEN ANSWERS TO QUESTIONS

[English]

SRAVANA 8, 1907 (SAKA)

Transfer of Sick Industries from Public to Private Sector

*111. SHRI BRAJA **MOHAN** MOHANTY: SHRI BALASAHEB VIKHE PATIL:

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

- (a) the full particulars of the sick industries that the Government of West Bengal have recommended for transfer from public sector to private ownership;
- (b) the reaction of Government in this regard:
- (c) whether Government have decided to transfer the sick industries in appropriate cases from public sector to private ownership in order to achieve economic viability; and
 - (d) if so, the details thereof?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY COMPANY AFFAIRS AND (SHRI VEERENDRA PATIL): (a) and (b). No such proposal has been received from the Government of West Bengal.

(c) and (d). No, Sir. However, the Government may consider individual cases on merits.

Expansion of Haldia Unit of Indian Oil Corporation

- *112. SHRI SATYAGOPAL MISRA: Will the Minister of PETROLEUM be pleased to state:
- (a) the present position of the expansion programme of the Haldia Unit of Indian Oil Corporation;
 - (b) the details thereof; and
 - (c) the reasons for delay?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) to (c). There is no proposal to expand the Haldia Refinery during the 7th Plan period.